

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00047/2019

IN

ORIGINAL APPLICATION NOs.170/00180/2018

DATED THIS THE 25th DAY OF SEPTEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Intikhab Jafar,  
S/o Late Syed Husain,  
Aged about 58 years,  
working as Junior Hindi Translator  
National Sample Survey Organization  
(Field Operations Division),  
E&F Wing, 5th Floor,  
Kendriya Sadan, Koramangala,  
Bengaluru – 560 034.  
Residing at No.246, Block No.23,  
CPWD Quarters, Koramangala,  
Bengaluru – 560 034.

...Petitioner

(By Shri AR.Holla..... Advocate)

Vs.

1.Sri.Praveen Srivastava,  
Secretary,  
Ministry of Statistics & Programme  
Implementation of India,  
Sardar Patel Bhavan,  
Sansad Marg,  
New Delhi – 110 001.

2.Sri.Rakesh Kumar,  
The Additional Director General,  
National Sample Survey Organization,

(Field Operations Division),  
Level 6 & 7, C.G.O. Complex,  
R.K. Puram, New Delhi – 110 066.

3.Smt.PA.Mini,  
The Deputy Director General,  
National Sample Survey Organization  
(Field Operations Division),  
E&F Wing, 5th Floor,  
Kendriya Sadan,  
Koramangala,  
Bengaluru – 560 034.

...Respondents

(By Shri.N.Amaresh, Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri.N.Amaresh, Learned counsel submits that W.P.No.35444/2019 (S-CAT) is filed against our order in the Hon'ble High Court of Karnataka. Therefore, Contempt Petition is dismissed, but with liberty. Notices are discharged. No order as to costs.

( CV. SANKAR)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

bk